COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 158 OF 2016

Dated: 11th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Lafarge India Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Ashna Abrol

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad for R.1

Mr. Apoorv Kurup

Mr. A. C. Boxipatro for R.2

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>09.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt